National Company Law Tribunal

Allahabad Bench

C P No. 195/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2018

NAME OF THE COMPANY: BLS Polymers Limited Vs. Sam Cables & Conductors pvt. Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 9 IBC

CP NO.195/ALD/2018

Sh. Raghav Dev Garg, Advocate for the Operational Creditor is present. Learned counsel for the Operational Creditor has filed Affidavit of Service, which shows that notices on the Corporate Debtor has been returned. Learned counsel for the Operational Creditor is further directed to again issue notice on the Corporate Debtor at the registered address as well as units address. In addition to this petitioner is also directed to make publish of notice in newspaper Amar Ujala and file Affidavit of Service within 10 days.

List the matter on 3rd August 2018, for admission.

Dated: 10.07.2018

SAROJ RAJWARE,
MEMBER (T)

V.P. SINGH,
MEMBER (J)

Typed by:
Md. Zaid
(Stenographer)